

in a Legislators' Camp held recently for taking steps to review the privileges of Members of the Legislatures, and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHAMMED YUNUS SALEEM): (a) and (b) Information is being collected by the Department of Parliamentary Affairs, who are concerned with the subject.

#### TRIBAL DEVELOPMENT IN MADHYA PRADESH

1624. SHRI SWAISINGH SISODIA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether any assessment has been made by Government with regard to the economic, educational and social development of the tribal areas in Madhya Pradesh;

(b) whether the entire tribal area of Madhya Pradesh has been covered by Tribal Development Blocks; if not, the time by when it is likely to be fully covered;

(c) whether all tribal villages of Madhya Pradesh are provided with wells; and

(d) the percentage of education amongst tribals of Madhya Pradesh in comparison to that of the tribals in other States?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI J. B. MUTHYAL RAO): (a) to (d) The information is being collected from the State Government and will be laid on the Table of the Sabha when received.

#### EMPLOYMENT AND ECONOMIC POLICY FOR TRIBAL POPULATION

1625. SHRI SWAISINGH SISODIA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether Government have evolved any suitable employment policy for the tribal people in industrial jobs and for undertaking an intensive programme for the strengthening and diversification of the tribal economy with special reference to Madhya Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI J. B. MUTHYAL RAO): (a) and (b) Special Industrial Training Institutes have been established. Tribal candidates graduating from these Institutes are sponsored for employment against reserved and other vacancies in Public Sector Undertakings. For the economic development of tribal areas, one hundred and twenty-six Tribal Development Blocks have been established.

(c) Does not arise.

#### GHERAO IN DURGAPUR STEEL PLANT

1626. SHRI BANKA BEHARY DAS: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that two officials of the Durgapur Steel Plant had been under a 'Gherao' on May 30, 1969;

(b) if so, what were the reasons given by the workers in putting these two officials under 'Gherao'; and

(c) the action taken to meet the demands of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING be pleased to PANT): (a) The workers of Morgoil Bearing Shop gheraoed the General Foreman (Mech. Maint), Mills, and Assistant Personnel Officer, Rolling Mills, for 14½ hours from 11.00 A.M. on 29-5-69 to 1.30 A.M. on 30-5-69.